

4. Early detection and treatment of malaria cases.

**New Hospital for Treatment of Heart Diseases**

8820. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to establish new hospitals for treatment of heart diseases in the country in the near future ; and

(b) if so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTRY OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) The Ministry of Health and Family Welfare do not propose to establish any such hospital.

(b) Does not arise.

**Strike by Organisations of Railway Employees**

8821. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether various Unions, Associations and Federations of Railway employees on Western Railway and other Railways as well as All India Railway Federation and Northern India Railway Federation and such other all India level federations and associations served strike notices during 1 January, 1987 to 9 February, 1988;

(b) if so, the details thereof;

(c) the details of their charter of demands ;

(d) how many strikes and lightning strikes were held during the above period at various places in various divisions of the Railways ; and

(e) the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (e). As per the statement given below.

**Statement**

The Railway Doctors, All India Railway Catering Services Workers' Association, Western Railway Karamachari Parishad and All India Railway Employees Federation on Western Railway and RDSO employees Association, all unrecognised bodies, served strike notices during the period from 1. January 1987 to 9, February 1988.

The Doctors demanded higher initial scale of pay of Rs. 3000-4500 to post-graduates and specialists, three time bound promotions in 15 years, right to practice or payment of non-practising allowance in lieu thereof at the rate of 50% of the basic pay.

The Catering Association demanded permanency to Commission Bearers/Vendors, counting of past services of bearers absorbed, payment of productivity Linked Bonus, Weekly offs and National and Festival Holidays and benefit of upgradation to bearers/servers.

The Karamachari Parishad and the Employees Federation on Western Railway represented individual railway staff grievances in the matter of termination of services, promotions, seniority, etc.

The RDSO employees Association were protesting against the promotion of an employee in supersession of the seniors.

Out of the above Associations/Federations, only the Railway Doctors went on strike from 20.7.1987 to 28.7.1987 along with Central Health Scheme and other Service Doctors.

Apart from the Associations/Federations who served notices of strike, there was a tool-down strike at Electric Loco Shed Vijayawada, to protest against not granting of permission 'to continue through work' upto 14 hours by the Administration to individuals to mourn the death of Late Shri Charan Singh, Ex. Prime Minister.

There was another tool-down strike at Loco Shed, Purna on 14.10.87 in protest against the assault of loco shed employee by RPF Staff.

There was strike on two occasions at Wheel and Axle Plant. Bangalore by a section of staff in support of their demands for recognition of the union, introduction of Incentive Scheme and provision of Transport facilities.

**Purchase of Medicines by Government  
Medical Stores Depot Bombay**

8822. PROF. MADHU DANDAVATE:  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Internal Audit Division of the Ministry of Health and Family Welfare has commented upon the purchase of medicines by the Government Medical Stores Depot at Bombay and if so, the details thereof ;

(b) whether the locally purchased medicines were certified by some private laboratories charging high fees;

(c) whether the medicines were purchased locally even without receiving any indent of requirements from the hospitals ; and

(d) whether Police hospitals at Sholapur, Rajgad, Sangli, Pune, Dadar, Naigaon,

Thane and many others had returned the medicines and if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) The Internal Audit Division of the Ministry of Health and Family Welfare has not reported of any grave irregularity in the matter of purchase of medicines by Government Medical Stores Depot, Bombay.

(b) All medicines are not tested either in the Depot Laboratory or in Government approved Laboratories before acceptance and issued to the indentors. The private laboratories are paid testing charges as per their schedule after ascertaining the reasonableness of the rates.

(c) Indents are received from the purchasers and indents are placed on Director General of Supplies and Disposals. If supplies are not forthcoming from D.G.S and D. in time, local purchase is resorted to, particularly in emergencies to meet the pressing demand of indentors.

(d) The reason of the return of medicines pointed out in the Audit Para is given in the Statement given below.

**Statement**

S. No.	Name of Hospital/Dispensary	Reasons For returning
1.	Police Hospital, Sholapur	Supply made in excess of the indentor's request
2.	Pimpri Hospital, Pimpri	—do—
3.	P and T Dispensary, Vadodara	—do—
4.	P and T Dispensary, Usmanpur	—do—
5.	P and T Dispensary, Jabalpur	—do—
6.	Bank Note Press, Dewas (M.P.)	Short Life
7.	Hamidia Hospital, Bhopal	—do—
8.	Bank Note Press, Dewas (M.P.)	—do—
9.	CGHS, Ahmedabad	—do—